

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.236
CP/13(AHM)2024

Proceedings under Section 130 of Co. Act, 2013

IN THE MATTER OF:

Shakti Singh DeoraApplicant
Vs
NORTHWEST CANCER CARE PRIVATE LIMITED & Ors.Respondent

Order delivered on: 04/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Vinit Nagar, PCS
For the RoC :Ms. Rupa Sutar, Deputy RoC a. w. Ms. Vipal Solanki,
Company Prosecutor
For the RD :Mr. Shiv Pal Singh, Deputy Director
For the Income Tax Dept. :Ms. Bhumi Gandhi, Advocate for Ms. Maithili Mehta,
Advocate
For the Respondent :Mr. Arjun Sheth, Advocate a. w. Ms. Rhea Sevak,
Advocate for R-21 & R-2
:Mr. Tirth Nayak, Advocate for R-6
:Mr. Abraham Pingle, PCS for R-5
:None for R-3 & R-4

ORDER
(Hybrid Mode)

R-2 has filed reply on 19.06.2024 vide Inward Diary No. 4782, same is taken on record. Learned counsel who appears for the R-1 & R-2 states that a reply on behalf of the R-1 is yet to be filed.

Deputy RoC states that they have forwarded the report to the RD office on 28.06.2024 and through e-mode is yet to be filed.

Learned PCS appears for the R-5 and undertakes to file memo of appearance as well as reply within a week.

Learned counsel appears for the R-6 and states that Vakalatnama has been filed and seeks more time to file reply.

The applicant is directed to serve the copy of today's order on none appearing R-3 & R-4 with a last chance to the none appearing R-3 & R-4 for appearance and filing reply, if any, within two weeks with advance copy to the opposite counsel.

The other Respondents may also file their reply who have not filed within two weeks with advance copy to the other side. Thereafter, rejoinder, if any, be filed within a week.

Learned proxy counsel for the Income Tax Department states that the report has been filed online and is in a process to file physical copy of the same.

Re-list for further consideration on 05.09.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)